

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd
NAME OF THE PETITIONER(S)	P.N Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASWAL DEORA	PCS	9966299213	Tapan

ORDER

No representation on behalf of the Petitioner. PCS for the Respondent present and prayed time for filing counter. At request time is enlarged. Put up the matter on 26.08.2019.


MEMBER JUDICIAL

AS